[28 NOV., 1995]

(a) whether it is a fact that in South Avenue, North Avenue and other places of Central New Delhi, cable network operators are showing their films and other cable programmes on channels reserved for Doordarshan. thereby depriving the people to see the Doordarshan programmes due to their powerful system which makes, viewing the programmes of Doordarshan difficult and forcing them to subscribe to their network; and

(b) what stern measures Government are taking to stop this invasion on Doordarshan programmes?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED): (a) Government's attention has been drawn to some reports to this effect.

(b) The matter is under consideration.

#### **Call Money Rate**

171. SHRI ASHOK MITRA: Will the Minister of FINANCE be pleased to state:

(a) the highest and the lowest quotations for the call money rate during the five fiscal years ending with 1994-95;

(b) the highest and the lowest quotations for this rate during the current fiscal year;

(c) the reasons for the inordinately high call money rate in recent months; and

(d) the measures undertaken by Government to discipline the rate?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) The highest and lowest quotations for the call money rate during the past five years ending with 1994-95 (as per information available with RBI) are as follows:—

(per cent per annum)

Year	Highest	Lowest
1990-91	70.00	4.00
1991-92	85.00	1.00
1992-93	86.00	1.00
1993-94	17.00	0.25
1994-95	60.00	0.25

(b) In the current financial year upto November 23, 1995 the highest and the lowest quotations for the call money rate have been 85 per cent and 0.25 per cent respectively. Some stray rates might have been quoted at higher levels but actual transactions at these rates have been for very nominal amounts.

(c) The reasons included large borrowing by Central and State Governments, sluggish growth of bank deposits, intervention by the Reserve Bank in the spot foreign exchange market and mismatches between asset and libility maturities of banks.

(d) In order to bring down the call money rate Reserve Bank of India intervened in the Call money market and the Cash Reserve Ratio (CRR) was also reduced from 15 per cent to 14.5 per cent with effect from the fortnight beginning November 11, 1995.

### Assistance Provided by ICICI

### 172. SHRI V. HANUMANTHA RAO:

SHRI SANJAY DALMIA:

Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Credit and Investment Corporation of India has offered to finance infrastructural facilities to certain projects of state Governments;

(b) if so, the details thereof;

(c) whether any such project has been cleared so far in the recent past; and

# (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD **PAL**): (a) to (d) The Industrial Credit & Investment Corporation of India Limited (ICICI) has reported that it has not directly financed any State Government infrastructure project so far. It has also not made any offer to any State Government in this regard. ICICI has, however, further reported that it has, at the request of State Governments of West Bengal and Kerala had taken initiative to form joint venture companies in these States. These companies are expected to play the role of a facilitator in promoting development private infrastructure through of participation. This is proposed to be achieved through study of infrastructure requirements, carrying out feasibility studies, structuring infrastructure projects as commercially viable entities and inviting private capital into such projects.

# Financial Assistance for Development of Tourism in Tamil Nadu

173. SHRI S. AUSTIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government of Tamil Nadu has sought financial assistance from the Union Government for the development of tourism in the state; and

(b) if so, the details thereof alongwith the amount sanctioned during the last three years?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes Sir.

(b) Based on the proposals received from the State Government of Tamil Nadu. Department of Tourism. Government of India sanctioned 34 projects/schemes amounting to Rs. 655.59 lakhs for developing of tourism in the State during the last three vears. The details of the projects/schemes sanctioned with amount, yearwise are given in the statement.

#### Statement

Projects/Schemes	sanctioned	during	1992-93
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SI. No.	Name of the project	Amount Sanctioned (Rs. in lakhs)
TAN	AIL NADU	······································
1.	Cottages at Kodaikanal	30.40
2.	Wayside amenities at Thiruvakkarai	11.25
3.	Yatri Niwas at Rameshwaram	44.78
4.	Purchase of Hang gliding equipment	4.13
5.	Rock climbing and Trekking equipment for Coonoor and Nilgiri	4.00
6.	Tea and Tourism festival, Coonoor	6.10
7.	Natyanjali festival	3.63
8.	Mahabalipuram Dance festival	3.13
	Total :	107.42